

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 2, 2007

No. 142 /JR(S)/2007

Sri Sagwa Singh, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Om Prakash Dixit.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 143 /JR(S)/2007

Sri Om Prakash Dixit, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Shailendra Dutt Paliwal.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 144 /JR(S)/2007

Sri Shailendra Dutt Paliwal, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etawah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 145 /JR(S)/2007

Sri Rajendra Kumar-II, Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Krishna Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 146 /JR(S)/2007

Sri Krishna Singh, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Sukhbeer Singh Rana.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 147 /JR(S)/2007

Sri Sukhbeer Singh Rana, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Etah in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 148 /JR(S)/2007

Sri Devendra Nath Shukla, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 115 / JR (S)/ 2007, Dated: Allahabad: May 2, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, Etah, Etawah & Mathura. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and take over charge of their new postings forthwith.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.

13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Etawah, Etah & Mathura. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)